

Reviewing Swatantrata Sainik Samman Pension Scheme

1123. SHRIMATI VANDANA CHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has come across the number of bogus beneficiaries under the Swatantrata Sainik Samman Pension Scheme, 1980;

(b) whether Government seeks to review the beneficiaries under the scheme in terms of eligibility for the scheme;

(c) the steps taken by Government to enquire the irregularities in the Swatantrata Sainik Samman Pension Scheme; and

(d) whether Government seeks to set up a committee to review the scheme or to conduct an inquiry into the current state of affairs in respect of the Swatantrata Sainik Samman Pension Scheme, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU): (a) to (c) The distribution of pension under the Swatantrata Sainik Samman Pension Scheme, 1980 was audited by the Internal Audit Wing of the Ministry of Home Affairs. They had studied the sample data of the banks. Based on all the observations of the Audit, the Banks were asked to correct the discrepancies and re-submit the data. The revised data was again sought from all the Banks. On scrutiny of the revised data, it further came to the notice of the Government that some discrepancies crept in due to the confusion about the policy of the Central Samman Pension Scheme in the minds of the Bankers. Moreover, they had included certain non-Central Samman pensioners in the list. In some cases, Banks were either paying less amount than due or were paying more amount than due. In all such cases, the banks have been directed to pay the arrears or make the recoveries as the case may be. On account of recoveries, the Banks have so far remitted 33.5 crore to the Central Government Account.

(d) No Sir.

Bringing Hindi at par with official languages of other countries

†1124. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government considers Hindi language at par with official languages of other countries at international level;

†Original notice of the question was received in Hindi.

(b) if not, whether steps will be taken by Government to bring Hindi language at par with the official languages of other countries; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Government of India gives utmost importance to Hindi language at international level. Whenever an agreement is signed with any foreign country, it is done in bilingual (Hindi and English) or trilingual (in official languages of both the parties and English). To promote Hindi at international level, a world Hindi Secretariat is set up in Mauritius under a bilateral agreement. Functioning of the Secretariat is coordinated by the Ministry of External Affairs and its counter-part in the Government of Mauritius.

Expert Committee to make CRPF an International Counter Insurgency Force

1125. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under consideration of Government to set up an Expert Committee to make Central Reserve Police Force an International Counter Insurgency Force; and

(b) if so, the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) No Sir. There is no proposal under consideration of Government to set up an Expert Committee to make Central Reserve Police Force (CRPF) an International Counter Insurgency Force.

Pakistani citizens not returning after expiry of visa

†1126. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Pak-citizens who came to India in last ten years and not returned to Pakistan even after lapse of visa;

(b) whether the Central Government has identified such people and if so, the details thereof; and

(c) whether the Central Government is planning to identify such Pakistani nationals?

†Original notice of the question was received in Hindi.